NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 25.07.2019 <u>NOTICE</u>

Take notice that the following matters listed on 26.07.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
(AT) No. 23 of 2017	Vs.	Jatin Kumar	(R-1)	
	Competition Commission of		Uddyam Mukherjee	
	India & Ors.		(R-2)	
	With			
2.	Competition Appeal	B. Himmat Lal Agrawal	AnubhavMardikar	Ankit Jam
	(AT)	Vs.		
	No. 24 of 2017	CCI &Anr.		
		With		
3.	Competition Appeal	Punjab Transport Co. &Anr.	Arunava Mukherjee	Arjun Krishnan
	(AT) No. 26 of 2017	Vs.		(R-1)
		Competition Commission of		UddyamMukherjee
		India & Anr.		(R-2)
		With		
4.	Competition Appeal	Jasbir Singh Saini, Proprietor of	T. SundarRamanathan	Dushyant K Mahant
	(AT) No. 27 of 2017	Praveen Transport		(R-1)
		Vs.		UddyamMukherjee
		CCI		(R-2)
		With		
5.	Competition Appeal	KanhhaiyalalKhandelwal	T. SundarRamanathan	AnupamSanghi
	(AT) No. 28 of 2017	VS.		(R-1)
		CCI &Anr.		UddyamMukherjee
		With		(R-2)
6.	Competition Appeal	KanhhaiyalalKhandelwal,	T. SundarRamanathan	AnupamSanghi (R-1)
	(AT) No. 29 of 2017	partner of Khandelwal Transport		Uddyam Mukherjee
		Vs.		(R-2)
		CCI &Anr.		
		With		
7.	Competition Appeal	Punya Coal Road Lines	NakulMohta	Arjun Krishnan (R-1)
	(AT) No. 30 of 2017	Vs.		Uddyam Mukherjee
		Competition Commission of		(R-2)
		India &Anr.		
		With		
8.	Competition Appeal	Avaneesh Logistics Pvt. Ltd.	Ankita Chaudhary Rathi	Arjun Krishnan (R-1)
	(AT)	&Anr.		UddyamMukherjee(R-
	No. 35 of 2017	Vs.		2)
		CCI &Anr.		
		With	Laborar C. 11	
9.	Competition Appeal	Khandelwal Earth Movers & Anr.	Johnson Subba	Arjun Krishnan (R-1)
	(AT)	Vs.		UddyamMukherjee
	No. 36 of 2017	CCI &Anr.		(R-2)
		With		

10.	Competition Appeal	Bimal Kumar Khandelwal&Anr.	Johnson Subba	Uddyam Mukherjee
	(AT) No. 37 of 2017	Vs.		(R-2)
		CCI &Anr.		
		With		
11.	Competition App.	SSV Coal Carriers Pvt. Ltd.	Jaspreet Singh Rai	Arjun Krishnan (R-1),
	(AT) No. 16 of 2018	&Anr.		Ankit Jain(R2)
		Vs.		
		CCI &Anr.		
12.	Competition App.	Ultratech Cement Ltd.	Nisha Kaur Uberoi	Zoheb Hussain
	(AT) No. 40 of	Vs.		
	2018	CCI		
		With		
13.	Competition App.	Ultratech Cement Ltd.	Nisha Kaur Uberoi	Zoheb Hussain
	(AT) No. 41 of 2018	Vs.		
		CCI		

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By Order -sd/-

Registrar